

No. A-12011/3/2025-Estt 1583-1590
National Human Rights Commission

Manav Adhikar Bhawan,
Block-C, GPO Complex,
INA, New Delhi – 110 023

Dated, the 18th February, 2026

To,

1. All Ministries/ Departments/ Organisations (As per standard list)
2. The Director General, all CAPFs/ RPF.
3. The Chief Secretary, All States/ UTs
4. The Commissioner/ Director General of Police, all States/ UTs.
5. The Registrar of all Central Universities & Research Institutions.

Subject: Invitation for applications to fill up various vacant posts in the National Human Rights Commission on deputation basis- regarding.

Sir,

The undersigned is directed to forward herewith a copy of Deputation Vacancy Notice No. 03/2026 for filling up various vacant posts in the National Human Right Commission on deputation basis for wide publicity to the eligible employees under your organisations.

2. The Central Bureau of Communication is being requested to publish the deputation Vacancy Notice No. 03/2026 in earliest edition of various newspapers and Employment News/ Rojgar Samachar. The last date for receipt of the application is 45 days from the date of publication of notice in Employment Newspapers.

3. The detailed eligibility/ terms & Conditions and Application Form have also been uploaded/ available on the website of the NHRC [www.nhrc.nic.in]

4. It is also mentioned that the employees of the National Human Rights Commission (NHRC) are eligible for General Pool Residential Accommodation at Delhi/ NCR as per norms and are also covered under CGHS.

5. It is requested that wide publicity may be given to the eligible officers under your administrative control with reference to the above Vacancy Notice and application(s) of willing and eligible candidates may be forwarded to the **Under Secretary (Estt), National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi -110023.**

Yours faithfully,


(Sanjay Kumar)

Deputy Secretary
Tel : 011-24663245

Enclosed: As above

Copy to:

1. Director (CS Division), DoP&T—with the request that the vacancy notice may kindly be uploaded on the website of the DoP&T and also circulate amongst different organisations for wider dissemination.
2. All Divisional Heads of NHRC with the request to liaise with various Departments/ Organisations/ Institutions for sponsoring/providing nominations of sufficient eligible and suitable officers for advertised posts.

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National Human Rights Commission

Manav Adhikar Bhawan,
Block-C, GPO Complex,
INA, New Delhi – 110 023

Dated, the 18th February, 2026

Deputation Vacancy Notice No. 03/2026

Applications are invited from the eligible candidates to fill up the following existing/anticipated vacancies on deputation basis in the National Human Rights Commission:

S.No.	Name of posts & Pay Scale	Existing/ anticipated vacancies	Eligibility conditions and Qualification as prescribed in existing Recruitment Rules
1	Joint Director (Research) Level-12	01	Officers of the Central Government or State Governments or Union territory Administrations or autonomous bodies or statutory organisations or public sector undertakings or recognised Universities or recognised research institutions: (a) (i) holding analogous post on a regular basis in the parent cadre or department; or (ii) five years' service rendered after appointment to the post on a regular basis in level-11 in the pay matrix (Rs. 67700- 208700) or equivalent in the parent cadre or department; and (b) possessing the following educational qualifications and experience, namely: (i) Master of Laws or Social Science (Political Science or Sociology or Social Work or Economics or Human Rights or Psychology or Population Studies or Criminology) or Statistics from a recognised University or recognised institute; and (ii) Five years' research experience in Social Science or Statistics.
2	Assistant Registrar Level-11	05	Officers of the Central Government or State Governments or Union territory Administrations or autonomous bodies or statutory organisations or public sector undertakings or recognised Universities or recognised research institutions: (a) (i) holding analogous post on a regular basis in the parent cadre or department; or (ii) with eight years' service rendered after appointment to the post on a regular basis in level-8 in the pay matrix (Rs. 47600- 151100) or equivalent in the parent cadre or department; and

			(b) Possessing the following educational qualifications and experience namely: Bachelor's degree with Law from a recognised University or recognised institute.
3	Under Secretary Level-11	02	<p>Officer of the Central Government or the State Governments or Union territory Administrations:</p> <p>(a) (i) holding analogous posts on a regular basis in the parent cadre or department; or</p> <p>(ii) with eight years' service rendered after appointment to the post on a regular basis in level-8 in the pay matrix (Rs.47600- 151100) or equivalent in the parent cadre or department; and</p> <p>(b) Possessing the following educational qualifications, namely: Bachelor's degree from a recognised University or recognised institute.</p>
4	Senior Research Officer Level-11	02	<p>Officers of the Central Government or State Governments or Union territory Administrations or autonomous bodies or statutory organisations or public sector undertakings or recognised Universities or recognised research institutions:</p> <p>(a) (i) holding analogous post on a regular basis in the parent cadre or department; or</p> <p>(ii) with five years' service rendered after appointment to the post on a regular basis in level -10 in the pay matrix (Rs.56100-177500) or equivalent in the parent cadre or department; and</p> <p>(b) possessing the following educational qualifications and experience, namely:</p> <p>(i) Master's degree in Social Science (Political Science or Sociology or Social Work or Economics or Human Rights or Psychology or Population Studies or Criminology) or Statistics from a recognised University or recognised institute; and</p> <p>(ii) Three years' research experience in Social Science or Statistics.</p>
5	Principal Private Secretary Level-11	01	Officers of the Central Government or State Governments or Union territory Administrations or autonomous bodies or statutory organisations or public sector undertakings or recognised Universities or recognised research institutions:

			<p>(a) (i) holding analogous post on a regular basis in the parent cadre or department; or</p> <p>(ii) with eight years' service rendered after appointment to the post on a regular basis in level-8 in the pay matrix (Rs.47600- 151100) or equivalent in the parent cadre or department; and</p> <p>(b) Possessing the following educational qualifications, namely: Bachelor's degree from a recognised University or recognised institutes.</p>
6	Research Officer Level-10	01	<p>Officers of the Central Government or State Governments or Union territory Administrations or autonomous bodies or statutory organisations or public sector undertakings or recognised Universities or recognised research institutions:</p> <p>(a) Holding analogous posts on a regular basis in the parent cadre or department; and</p> <p>(b) Possessing the following educational qualifications and experience, namely:</p> <p>Essential: Master's degree with Social Science from a recognised University or recognised institute.</p> <p>Desirable: Bachelor's degree with Law from a recognised University or recognised institute; and Three years' research experience in any of the social sciences.</p>
7	Assistant Section Officer Level – 7	08	<p>Officer of the Central Government or the State Governments or Union territory Administrations:</p> <p>(a) (i) holding analogous posts on a regular basis in the parent cadre or department; or</p> <p>(ii) with fifteen years' service rendered after appointment to the post on a regular basis in level-4 in the pay matrix (Rs. 25500- 81100) or equivalent in the parent cadre or department; and</p> <p>(b) possessing the following educational qualifications and experience, namely:</p> <p>(i) Bachelor's degree from a recognised University or recognised institute; and</p> <p>(ii) Experience of administration or establishment account matters or legal matters.</p> <p>Desirable: Bachelor's degree with Law from a recognised University or recognised institute.</p>

8	Personal Assistant Level – 7	01	<p>Officers of the Central Government or State Governments or Union territory Administrations:</p> <p>(a) (i) holding analogous post on a regular basis in the parent cadre or department; or</p> <p>(ii) with fifteen years' service rendered after appointment to the post on a regular basis in level-4 in the pay matrix (Rs. 25500- 81100) or equivalent in the parent cadre or department; and</p> <p>(b) (i) possessing the following educational qualification, namely: 12th class pass from a recognised Board;</p> <p>(ii) Skill: Take Dictation at the rate of 100 words (English or Hindi) per minute for ten minutes Transcript English for forty minutes and Hindi for fifty-five minutes only on computer.</p>
9	Senior Research Assistant Level - 7	01	<p>Officers of the Central Government or State Governments or Union territory Administrations or autonomous bodies or statutory organisations or public sector undertakings or recognised Universities or recognised research institutions:</p> <p>(a) holding analogous posts on a regular basis in the parent cadre or department; and</p> <p>(b) possessing the following educational qualifications and experience, namely:</p> <p>Essential:</p> <p>(i) Master's degree in social science from a recognised University or recognised institutes; and</p> <p>(ii) Two years' research experience in any of the social sciences.</p>
10	Programmer Assistant Level - 6	01	<p>Officers of the Central Government or State Governments or Union territory Administrations or autonomous bodies or statutory organisations or public sector undertakings or recognised Universities or recognised research institutions:</p> <p>(a) holding analogous post on a regular basis:</p> <p>with five years' service rendered after appointment to the post (as Sub-Inspector) on a regular basis in level-6 in the pay matrix (Rs.35400-112400) or equivalent in the parent cadre or department; and</p>

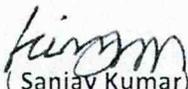
			<p>(b) possessing the following educational qualifications and experience, namely:</p> <p>(i) Essential:</p> <p>(A) Masters' degree in Statistics or Mathematics or Operations Research or Physics or Economics or Commerce (with Statistics) or Bachelor's degree with Engineering or Computer Science from a recognised University or recognised institute; and</p> <p>(B) Two years' experience of electronic data processing work including one year's experience of computer programming or operation; or</p> <p>(C) Two years' experience of data processing work including one year's experience of unit record system (Tabular or accounting machines, collator, etc.); or</p> <p>(D) Bachelor's degree from a recognised University or recognised institutes with Statistics as a subject; and</p> <p>(E) five years' experience of electronic data processing work including one year's experience of computer programming or operation</p> <p>(ii) Desirable:</p> <p>(A) Formal training in computer programming operation;</p> <p>(B) Knowledge of one or more of the programming languages;</p> <p>(C) Experience of operating mechanical tabulation equipment and of planning and supervising work on such equipment.</p>
11	Accountant Level - 6	01	<p>Officers of the Central Government or State Governments or Union territory Administrations or autonomous bodies or statutory organisations or public sector undertakings or recognised Universities or recognised research institutions:</p> <p>(a) (i) holding analogous posts on a regular basis in the parent cadre or department; or</p> <p>(ii) with ten years' service rendered after appointment to the post on a regular basis in the level-4 in the pay matrix (Rs.25500- 81100) or equivalent in the parent cadre or department; and</p>

			<p>(b) possessing the following educational qualifications and experience, namely:</p> <p>(i) Bachelor's degree from a recognised University or recognised institute; and</p> <p>(ii) Who have undergone training in cash and accounts work in the Institute of Secretariat Training and Management and possess three years' experience of cash, accounts and budget work.</p>
12	Staff Car Driver (Grade-I) Level - 5	01	<p>Officers of the Central Government or State Governments or Union territory Administrations or autonomous bodies or statutory organisations or public sector undertakings or recognised Universities or recognised research institutions:</p> <p>(a) (i) holding analogous post on a regular basis in the parent cadre or department; or</p> <p>(ii) with five years' service rendered after appointment to the post [as Staff Car Driver (Grade-II)] on regular basis in level -4 in the pay matrix (Rs.25500- 81300) or equivalent in the parent cadre or department; and</p> <p>(b) Possessing the following educational qualifications, namely: 10th class pass from a recognised Board.</p>
13	Staff Car Driver (Grade-II) Level - 4	01	<p>Officers of the Central Government or State Governments or Union territory Administrations or autonomous bodies or statutory organisations or public sector undertakings or recognised Universities or recognised research institutions:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or department; or</p> <p>(ii) with eight years' service rendered after appointment to the post [as Staff Car Driver (Ordinary Grade)] on a regular basis in level-2 in the pay matrix (Rs.19900-63200) or equivalent in the parent cadre or department;</p> <p>(b) Possessing the following educational qualifications, namely: 10th class pass from.</p>
14	Staff Car Driver (Ord. Grade) Level - 2	03	<p>Officers of the Central Government or State Governments or Union territory Administrations or autonomous bodies or statutory organisations or public sector undertakings or recognised Universities or recognised research institutions:</p> <p>(a) (i) holding analogous post on a regular basis in the parent cadre or department; or</p>

			<p>(ii) with three years' service rendered after appointment to the posts as Despatch Rider or Group C employee on a regular basis in Level-1 in the pay matrix (Rs. 18000- 56900) or equivalent in the parent cadre or department; and</p> <p>(b) Possessing the following qualifications and experience:</p> <p>Essential:</p> <p>(i) 10th class pass from a recognised Board;</p> <p>(ii) possession of a valid driving license for motor cars;</p> <p>(iii) knowledge of motor mechanism (the candidates shall be able to remove minor defects in vehicle); and</p> <p>(iv) Experience of driving a motor car for at least three years.</p> <p>Desirable</p> <p>Three years' service as Home Guard or Civil Volunteers.</p>
15	Despatch Rider Level—2	01	<p>Officers of the Central Government or State Governments or Union territory Administrations or autonomous bodies or statutory organisations or public sector undertakings or recognised Universities or recognised research institutions:</p> <p>(a) holding analogous post on a regular basis in the parent cadre or department; or (ii) with three years' service rendered after appointment to the post on a regular basis in level-1 in the pay matrix (Rs.18000-56900) or equivalent in the parent cadre or department; and</p> <p>(b) possessing the following educational qualifications and experience, namely:</p> <p>Essential:</p> <p>(i) 10th class pass from a recognised Board</p> <p>(ii) Possession of a valid driving license for Motorcycle or Auto rickshaw.</p> <p>(iii) two years' experience in driving Motorcycle or Auto rickshaw; and</p>

			(iv) knowledge of Motor Cycle or Auto rickshaw mechanism
			Note. Preference will be given to those who know both English and Hindi stenography.(b) Desirable: Diploma in Computer from a recognised University or recognised institute.

2.
 - i.) **Number of post(s) may vary.**
 - ii.) Separate application(s) may be submitted if a candidate is eligible and applying for more than one post.
 - iii.) Commission reserves the right to cancel / withdraw the vacancy notice at any time without prior notice and without providing any reason for it.
3. Proforma of application is attached at Annexure-I.
4. These vacancies are meant for deputation only. Applications of officers/ officials under the Central Government, the State Governments, Union Territories, autonomous or statutory organisations, Public Sector Undertakings, Universities or recognised Research Institutions who fulfil the requisite eligibility criteria and experience for these posts, as mentioned against each post, will only be considered. **Applications of ineligible candidates or candidates working in private organisations/ Universities/ Institutions will not be considered and will be summarily rejected.**
5. The Deputation will be governed by the terms and conditions contained in the Department of Personnel and Training's O.M. No.6/8/2009-Estt.(Pay.II), dated 17.6.2010 as amended from time to time.
6. **The maximum age-limit** for appointment by deputation to these posts shall **not be exceeding 'fifty-six' years** as on the closing date of receipt of application.
7. The applications of eligible candidates who can be spared immediately on selection, may please be forwarded to the **Under Secretary (Estt.), National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023** in the prescribed format as at Annex-I alongwith all requisite documents i.e. attested photocopies of last 05 years APARs, Integrity Certificate, DE/Vigilance clearance & details of major minor punishment if any etc. latest by 45 days from publication of advertisement in the newspapers.
8. The forwarding authority may also certify the information furnished by the candidate in the application form.
9. Incomplete applications or applications received directly or after the due date will not be considered and will be summarily rejected.


 (Sanjay Kumar)
 Deputy Secretary
 Tel : 011-24663245

Annex - I

**APPLICATION FORM FOR APPOINTMENT
IN NATIONAL HUMAN RIGHTS COMMISSION ON DEPUTATION BASIS.**

Paste a recent
passport size
photo of the
candidate

Name of Posts applied for

1.	Name and Address (In Block Letters)	
2.	Date of Birth (in Christian era)	
3.	i. Date of entry to service ii. Date of retirement under Central/ State Government Rules	
4.	Educational Qualifications	
5.	Whether Educational and other qualifications required for the post are satisfied. (If any qualification has been treated as equivalent to the one prescribed in the rules, state the authority for the same)	
	Qualification/ Experience required as mentioned in the advertisement/ vacancy circular	Qualification / Experience possessed by the officer
	Essential:	Essential:
	(a) Qualification:	(a) Qualification:
	(b) Experience:	(b) Experience:
	Desirable	Desirable
	(a) Qualification:	(a) Qualification:
	(b) Experience:	(b) Experience:
5.1	In the case of degree and post graduate qualifications elective/main subjects and subsidiary subjects may be indicated by the candidate.	
6.	Please state clearly, in the light of the above entries made by you, whether you meet the requisite essential qualifications and work experience of the post	
7.	Details of employment in chronological order.(Note: Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient)	
	Office/ Institution with address	Post held on regular basis
	From	To
	Pay Matrix Level/ Pay Band and Grade pay of the post held on regular basis	Nature of duties (in detail) highlighting experience required for the post applied for

Important: Pay-band and grade pay granted under ACP/ MACP are personal to the officer and therefore should not be mentioned. Only pay-band and grade pay/ pay scale of the post held on a regular basis to be mentioned. Details of ACP/ MACP with present pay-band and grade pay where such benefits have been drawn by the candidate may be indicated as below:

Office/Institution	Pay Matrix Level/ Pay Band and Grade Pay drawn under ACP/MACP scheme	From	To
8.	Nature of present employment i.e. adhoc or Temporary or Permanent		
9.	In case the present employment is held on deputation/contract basis, please state		
(a) The date of initial appointment	(b) Period of appointment on deputation/contract	(c) Name of the present office/organisation to which the applicant belongs.	(d) Name of the post and pay of the post held in substantive
9.1	Notes: In case of Officers already on deputation, the applications of such officers should be forwarded by the parent cadre/ department along with cadre clearance, vigilance clearance and integrity certificate.		
9.2	Note: Information under column 9(c) & (d) above must be given in all cases where a person is holding a post on deputation outside the cadre/organisation but still maintaining a lien in his parent cadre/organisation.		
10	If any post held on deputation in the post by the applicant date of return from the last deputation and other details		
11	Additional details about present employment. Please state whether working under (indicate the name of your employer against the relevant column): a) Central Government b) State Government c) Autonomous Organisation d) Government Organisation e) Universities f) Others		
12	Please state whether you are working in the same department and one in the feeder grade or feeder to feeder grade		
13	Are you on a revised scale of pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale		

14	Total emoluments per month now drawn		
	Basic pay in Pay Band/ Pay Matrix	Pay Matrix Level / Grade Pay	Total Emoluments
15	In case the applicant belongs to an organisation which does not belong to the Central Government pay scales, the latest salary slips issued by the organisation showing the following details may be enclosed		
	Basic pay in Pay Band/ Pay Matrix	Pay Matrix Level/ Grade Pay & applicable rate of DA	Total Emoluments
16	<p>Additional information, if any, relevant to the post you applied for, in support of your suitability for the post.</p> <p>(This, among other things, may provide information with regard to (i) Additional academic qualification (ii) professional training (iii) work experience over and above prescribed. In this Vacancy Circular/ Advertisement)</p> <p>(Note: Enclose a separate sheet, if the space is insufficient)</p>		
16.1	<p>The candidates are requested to include information with regard to:</p> <p>(i) Research publications and reports and special projects (ii) Awards/Scholarship/Official Appreciation (iii) Affiliation with professional bodies/ Institutions (iv) Patents registered in own name or achieved for the organisation (v) Any research innovative measure involving official regularisation (vi) Any other information.</p> <p>(Note: Enclose a separate sheet, if the space is insufficient)</p>		
17	Whether belongs to SC/ST/OBC		
18	Complete postal Address and contact details i.e. Telephone/Fax Number & e-mail address of the present employer:	Postal Address: Telephone & Fax No.:	e-mail address:

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the curriculum duly supported by the documents in response of essential qualification/work experience submitted by me will also be assessed by the selection committee at the time of selection for the post. The information/details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed/ withheld.

(Signature of candidate)

Address _____

Email ID: _____

Contact/Mobile No. _____

Date _____

Certification by the Employee/ Cadre Controlling Authority

The information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/ She fulfils the requisite eligibility criteria and also possesses the essential educational qualification and experience mentioned in the vacancy circular.

2. If selected, he/ she will be relieved immediately.

3. It is also certified that:

- i) There is no vigilance or disciplinary case pending/ contemplated against Shri/ Smt/ Ms. _____
- ii) His/ Her Integrity is certified.
- iii) His/ Her APAR dossier in original/photocopies of APAR for the last five years, duly attested by an officer of the rank of Under Secretary of the Government of India or above, are enclosed.
- iv) No major/ minor penalty has been imposed on him/ her during the last ten years or a list of major/ minor penalties imposed on him/ her during the last ten years is enclosed (as the case may be).

Counter signed
(Employer/Cadre Controlling Authority with seal)